

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 105
TO BE ANSWERED ON 04.12.2023**

**CENTRAL SECTOR SCHEME FOR REHABILITATION OF BONDED
LABOURERS IN ODISHA**

105. SHRI BASANTA KUMAR PANDA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of Central Sector Schemes for Rehabilitation of Bonded Labourer;**
- (b) the number of beneficiaries in Odisha including Kalahandi and Nuapada, districts;**
- (c) the details of fund allocated for this scheme under the Odisha State, district-wise; and**
- (d) the details of facilities being provided to labourers for rehabilitation?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The Ministry of Labour & Employment has been implementing a Central Sector Scheme viz. Rehabilitation of Bonded Labourer for identification and rehabilitation of bonded labourers. The Scheme was last revamped in January, 2022 and henceforth is known as Central Sector Scheme for Rehabilitation of Bonded Labourer-2021. The salient features of the scheme are as follows:

- Under the Scheme, the Government of India provides immediate financial assistance amounting to Rs.30,000/- for each case of rehabilitation.**
- Rehabilitation assistance to the tune of Rs.1.00 lakh, Rs.2.00 lakh and Rs.3.00 lakh is provided to rescued bonded labourers based on their category and level of exploitation upon proof of bondage.**

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- **The Scheme also provides for financial assistance of Rs. 4.50 lakh per district to the States for conducting Survey once in every three years per sensitive district, Rs. 1.50 lakh for evaluatory studies (maximum of five Evaluatory Studies per year) and Rs. 10 lakhs per State per annum for awareness generation.**
- **The Scheme provides for creation of a Bonded Labour Rehabilitation Fund at District level by each State with a permanent corpus of at least Rs. 10 lakh at the disposal of the District Magistrate which would be renewable for extending immediate help to the released bonded labourers.**

The Central Sector Scheme for Rehabilitation of Bonded Labourer is a demand driven scheme where funds are re-imbursed to concerned State/UTs Governments on receipt of proposal from them. During last three financial years i.e. FY 2020-21, FY 2021-22 & FY 2022-23, the State Government has not sent any proposal and Ministry of Labour & Employment has not released any funds for re-imburement of financial assistance to the State Government of Odisha including districts Kalahandi and Nuapada.
